

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

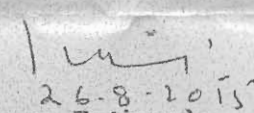
NOTIFICATION

No 309 Dated 26/8/2015

In exercise of the powers vested under Section 6 of the Jammu & Kashmir Legal Services Authority Act, 1997 and in terms of Regulation 3 of the J&K State Legal Services Authority Regulations, 1998, the Hon'ble Chief Justice, Patron-in-Chief, State Legal Services Authority has been pleased to reconstitute the High Court Legal Services Committee as under:-

- |   |                               |
|---|-------------------------------|
| 1) Hon'ble Mr. Justice Hasnain Massodi  | Chairman                      |
| 2) Mr. K.S. Johal, Senior Advocate  | Member                        |
| 3) Mr. D.C. Raina, Senior Advocate  | Member                        |
| 4) Mr. Z.A. Shah, Senior Advocate   | Member                        |
| 5) Ms. Arifa Jan, Advocate  | Member                        |
| 6) Ms. Nusrat Andrabi, Social Worker  | Member                        |
| 7) Mr. Ajay Gupta, Judicial Officer<br>(joint Registrar, High Court Wing,<br>Jammu) | Member- Secretary (In-charge) |

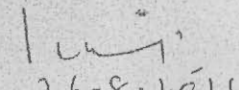
By Order.

  
26-8-2015  
(Kaheez Fatima)  
Registrar General

No: 10504-SIB/GS Dated 26/8/2015

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
.....for kind information of their Lordships.
4. Member Secretary, State Legal Services Authority.
5. All concerned.
6. Incharge NIC, High Court Wing, Srinagar.  
.....for information and further n/a.

  
26-8-2015  
Registrar General